### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 894 ANSWERED ON 21<sup>ST</sup> NOVEMBER, 2019

ANSWERED ON 21<sup>24</sup> NOVEMBER, 2019

## **PROMOTION OF ELECTRIC VEHICLES**

894. SHRI VINAYAK RAUT: SHRI SHRIRANG APPA BARNE: SHRI RAVI KISHAN: DR. RAM SHANKAR KATHERIA: DR. DNV SENTHILKUMAR S.: DR. HEENA GAVIT: SHRI HEMANT SRIRAM PATIL:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

# सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether India has a huge potential to become one of the largest Electric Vehicle (EV) markets and if so, the details thereof;

(b) whether the Government proposes to introduce a scheme to operate electric buses in the country and if so, the details thereof along with the amount likely to be spent thereon;

(c) the estimated number of electric vehicles presently operating in the country, State-wise and the funds allocated by the Government for the said initiative;

(d) whether the Government proposes to convert all the traditional buses to EVs by 2021 and if so, the details thereof;

(e) whether the EVs are extremely costly and have low sales volume in the country and if so, the details thereof along with the steps taken by the Government to tackle it;

(f) whether the Government proposes to set up service centres to make Bio-gas, CNG, ethanol and methanol available for buses and if so, the details thereof; and

(g) the other steps taken by the Government to minimise import of fuel which may also reduce environmental pollution to a great extent?

#### ANSWER

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c) Yes, sir. Presently Department of Heavy Industries is administering FAME India scheme phase II for promotion of adoption of electric vehicles commencing from 01 April, 2019 for a period of 3 years with an outlay of Rs. 10,000 Crore. The scheme encourages use of electric vehicles by way of offering upfront incentive on purchase of electric vehicles and also by establishing the necessary charging infrastructure. The Scheme supports deployment

of about 7000 e-buses with budgetary support of about Rs. 3545 Crore. State-wise details on electric vehicles in the country is enclosed at annexure.

(d) No, Sir.

(e) FAME India scheme phase-II encourages use of electric vehicles by way of offering upfront incentive on purchase of electric vehicles and also by establishing the necessary charging infrastructure.

(f) Setting up of Retail outlets (ROs) to make Biogas, CNG, Ethanol and Methanol available for buses is based on the commercial activities carried out by Oil Marketing Companies (OMCs) and other entities which are/may be authorized in this regard. Ministry of Petroleum and Natural Gas has issued notification on 08.11.2019 which inter-alia states that in addition to conventional fuels, the authorized entities are required to install facilities for marketing at least one new generation alternate fuels like Compressed Natural Gas (CNG), Biofuels, Liquefied Natural Gas (LNG), electric vehicle charging points etc. at the proposed retail outlets (ROs) within three years of operationalization of the said outlet subject to the entity complying with various other statutory guidelines of Petroleum and Natural Gas Regulatory Board, Central Electricity Authority, Petroleum and Explosives Safety Organization etc. as applicable. There shall not be any restriction on an authorized entity utilizing the same retail outlet premises for sales of other new generation transportation fuels by other companies subject to it complying with all statutory guidelines as applicable.

(g) Government has taken various steps to increase production of crude oil and natural gas, improvement in refinery process, promote biofuel and renewables, improve energy efficiency and promote demand substitution. The Ministry has also notified mass emission standards for Compressed Natural Gas, Biodiesel, flex-fuel and ethanol, Methanol, LNG, dual fuel with Compressed Natural Gas or Bio-Compressed Natural Gas or Liquefied Natural Gas engines. The steps taken are expected to reduce the country import dependence on crude oil as well as to reduce environmental pollution.

ANNEXURE REFEREED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 894 ANSWERED ON 21<sup>ST</sup> NOVEMBER, 2019 ASKED BY SHRI VINAYAK RAUT, SHRI SHRIRANG APPA BARNE, SHRI RAVI KISHAN, DR. RAM SHANKAR KATHERIA, DR. DNV SENTHILKUMAR S, DR. HEENA GAVIT REGARDING PROMOTION OF ELECTRIC VEHICLES

### **Electric Vehicles in the Country**

S.No	State	Total Electric Vehicle
1	Arunachal Pradesh	13
2	Assam	19,726
3	Bihar	23,256
4	Chhattisgarh	6,039
5	Chandigarh	700
6	Daman and Diu	60
7	Delhi	85,133
8	Dadra Nagar Haveli	15
9	Goa	403
10	Gujarat	4,290
11	Himachal Pradesh	171
12	Haryana	13,266
13	Jharkhand	6,001
14	Jammu and Kashmir	221
15	Karnataka	33,721
16	Kerala	481
17	Maharashtra	21,404
18	Meghalaya	26
19	Manipur	268
20	Mizoram	19
21	Nagaland	39
22	Odisha	4,255
23	Punjab	2,973
24	Pondicherry	966
25	Rajasthan	20,464
26	Sikkim	23
27	Tamil Nadu	12,824
28	Tripura	916
29	Uttarakhand	15,747
30	Uttar Pradesh	160,545
31	West Bengal	25,087
	Grand Total	459,052

Note: 1- The counts given are for digitized vehicle records as per centralized Vahan 4. Note: 2 - Data for Andhra Pradesh, Madhya Pradesh, Telangana, Lakshadweep and Andaman & Nicobar Islands has not been provided as they are not in centralized Vahan 4. Note: 3- Kerala data is incomplete as legacy data migration process is going on.